

SPECIAL BENCH
COURT - I

O-228

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/125(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF SHIVKRIPA PROJECTS PRIVATE LIMITED)
UNDER SECTION	SEC 252 (3) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

None

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **03/09/2024**.

Satyajit Roy
(Court Officer)

PJ